## NOTICE

The 2<sup>nd</sup> Examination for registration of Advocates as Advocate-on-Record, 2018 shall be held on 2<sup>nd</sup> & 3<sup>rd</sup> February, 2019 in two sittings on each date. Willing Advocates whose enrolment is of minimum three years or more till 30<sup>th</sup> November, 2018 and have received one year training or Advocates whose enrolment is of minimum two years or more till 30<sup>th</sup> November, 2018 and have received two years training may submit their application by dropping the same in the box kept in the Chamber of Registrar General, from 30.11.2018 to 14.12.2018 till 5 P.M. in prescribed format (may be obtained from Patna High Court Website) along with photocopy of certificate in respect of enrolment in Bar Council, up-to-date membership certificate in Original from any Association of Advocates of this Court or any other Association within a radius of 10 kilometers from the seat of the Patna High Court, Original certificate for one/two years training received and receipt in original showing deposit of Rs. 100.00 (one hundred) in the Accounts (General) Department of this Court.

Patna High Court, The  $2^{\text{B}^{\text{H}}}$ November, 2018

ar General

		Append	hx - 1	····· • • • • • • • • • • • • • • • • •											
	(To be submitted be	Paste Passport size Photograph													
Appli	cation for being enrolle	d as Advoca	te On Record of Pa	tna High Court.											
1.	Name :														
2.	Father's Name														
3.	Date of Birth :														
幸.	Qualification :														
5.	Registration No. with date :														
6.	Name of Association which he/she is a mer	of :													
7.(a)	Present Address :			-											
		Mob. No	Phone	No											
(b)	Residential Address:														
		Mob. No.	Phone I	No											
8.	Name of the Clerk : and his address														
9.	Name and address of: Sr. Advocate making														
	recommendation	Mob. No	Phone	NO,											
Spech	men Signatures of the A	pplicant													
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		Si	gnature of Sr. Adv./. making recom												

Place : \_\_\_\_\_

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Signature of the Registrar General Patna High Court. .

## Appendix -II

To,

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The Registrar General, Patna High Court,Patna.

Sir,

I am enclosing herewith my bio-data in proper format alongwith recommendation made by Sr. Advicate/Advocates on record having seven years experience for registration as an " Advocate on Record".

Yours faithfully,

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